

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : North East Centre for Technology Application and  
Reach.(NECTAR)  
Vs  
Srivari Metal Works Pvt. Ltd.

**MAIN PETITION NUMBER** : CP/549/IB/2017

**(IA/MA) APPLICATION NUMBERS**

MA/1112/2019, MA/1113/2019, MA/1114/2019, MA/1115/2019, IA/338(CHE)/2022 IN  
MA/627/IB/2018

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**COMMON ORDER**

**MA/1112/2019**

Present: Ms. DeepaMariappan, Ld. Counsel for the Liquidator.  
Shri. S. Rajagopal, Liquidator in person.

Respondent ex-parte.

Memo filed vide S.R. No.3209 dated 27.06.2024.

Arguments heard.

**Order Reserved.**

**MA/1113/2019**

Present: Ms. DeepaMariappan, Ld. Counsel for the Liquidator.  
Shri. S. Rajagopal, Liquidator in person.

Respondent ex-parte.

Memo filed vide S.R. No.3210 dated 27.06.2024.

Arguments heard.

**Order Reserved.**

**MA/1114/2019**

Present: Ms. DeepaMariappan, Ld. Counsel for the Liquidator.

Shri. S. Rajagopal, Liquidator in person.

Respondent ex-parte.

Memo filed vide S.R. No.3211 dated 27.06.2024.

Arguments heard.

**Order Reserved.**

**MA/1115/2019**

Present: Ms. DeepaMariappan, Ld. Counsel for the Liquidator.

Shri. S. Rajagopal, Liquidator in person.

Respondent ex-parte.

Memo filed vide S.R. No.3212 dated 27.06.2024.

Arguments heard.

**Order Reserved.**

**IA/338(CHE)/2022**

Present: Ms. DeepaMariappan, Ld. Counsel for the Liquidator.

Shri. S. Rajagopal, Liquidator in person.

Shri. Varun Srinivasan, Ld. Counsel for Punjab National Bank.

Memo filed.

List the application with other IAs on **26.07.2024**.

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs